

to be made into all accidents causing loss of life. Major serious accidents not involving loss of life are also enquired into. In respect of dangerous occurrences, enquiries are made in respect of those which appear to require an enquiry, taking into account their impact on the safety of the mine. Responsibility is fixed in all cases where an enquiry is made and further action like prosecution, suspension of competency certificates of mine officials etc. is taken, based on the result of the enquiry. Safety Regulations are revised in the light of the findings.

**Central, Hospital at Kalla near Asansol**

**3760. Shri Warrior:  
Shri Daji:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that cracks have developed in the roof of the six year old Central Hospital of the Coal Mines Labour Welfare Organisation at Kalla, near Asansol endangering the whole building; and

(b) if so, the steps taken in the matter?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):**

(a) No; the building is now 12 years old and not six.

(b) Does not arise.

**T.B. Ward in Coal Mines Central Hospital at Kalla, Asansol**

**3761. Shri Warrior:  
Shri Daji:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that a 100-bed T.B. Ward at the Coal Mines Central Hospital at Kalla near Asansol is not being used; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):**

(a) and (b). The Outdoor Patient Department of the T.B. Ward started functioning in September, 1964. T.B. patients also get the benefit of the Domiciliary T.B. Treatment Scheme. Because of the difficult position in regard to water supply, the indoor ward has not yet started functioning. A Scheme for augmenting water supply for the Central Hospital, has already been sanctioned and action is in hand to put the scheme into commission.

**Indo-Pak. Police Officers, Meeting**

**3762. Shri Gulshan:** Will the Minister for Home Affairs be pleased to state:

(a) what were the main subjects and results of Indo-Pak Police Officers Meeting held at Wagha Border Punjab in June 1966 regarding Border disputed areas; and

(b) the action Government took on their recommendations, if any?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Subjects relating to cattle lifting, smuggling, return of Pak criminals and observance of Ground Rules were discussed.

(b) No specific recommendation as such was made to the Government.

**Assam-Nagaland Boundary**

**3763. Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the demarcation of the boundary between Assam and Nagaland;

(b) whether it is a fact that the progress has been stalled and the Nagas have constructed an extension of the road from Lasumen village (in Nagaland) to Nagirijan (in